

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 04, 2016

No. 1074 /JR(S)/2016

Sri **Mukesh Mishra**, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge/ Special Judge, Meerut vice Sri Lakshmi Kant Shukla.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Meerut against the special court created for trying cases under the said Act.

No. 1075 /JR(S)/2016

Sri **Lakshmi Kant Shukla**, Special Judge/ Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge, Meerut.

No. 1076 /JR(S)/2016

The name "Smt. Suchi Srivastava" in Court's notification No. 520/JR(S)/2016 dated 3.5.2016 be read as Smt. **Shuchi Srivastava**.

No. 1077 /JR(S)/2016

The name "Sri Ajay Krishna Vishvesha" in Court's notification No. 550/JR(S)/2016 dated 3.5.2016 be read as Dr. **Ajay Krishna Vishvesha**.

No. 1078 /JR(S)/2016

The name "Sri Brajendra Singh-II" in Court's notification No. 574/JR(S)/2016 dated 3.5.2016 be read as Sri **Brajendra Singh-III**.

No. 1079 /JR(S)/2016

The name "Sri Ram Bilas Singh" in Court's notification No. 631/JR(S)/2016 dated 3.5.2016 be read as Sri **Ram Bilash Singh**.

No. 1080 /JR(S)/2016

The name "Sri Mohd. Azhar Husain Idrisi" in Court's notification No. 651/JR(S)/2016 dated 3.5.2016 be read as Sri **Mohd. Azhar Husain Idrisi**.

No. 1081 /JR(S)/2016

The name "Sri Tahsildar Singh" in Court's notification No. 652/JR(S)/2016 dated 3.5.2016 be read as Sri **Tahshildar Singh**.

No. 1082 /JR(S)/2016

The name "Sri Mitra Pal Singh" in Court's notification No. 678/JR(S)/2016 dated 3.5.2016 be read as Sri **Mittar Pal Singh**.

BY ORDER OF THE COURT,

**sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 190/ JR (S)/ 2016, Dated: Allahabad: May 04, 2016

In continuation of Court's endorsement no. 187/JR(S)/2016 dated 3.5.2016, Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts on 07th May, 2016 and they shall proceed to take over charge of their new postings after availing of their usual joining time as per rules.

The Certificates of handing and taking over charge may please be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

8. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
12. The Joint Registrar (Judicial) (Listing), High Court, Allahabad.
13. The Officer On Special Duty (Judicial)/ Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad

15. The Deputy Registrar (Budget), High Court, Allahabad.
16. The Deputy Registrar (Admin.), High Court, Allahabad.
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-

**(RAJIV SHARMA)
REGISTRAR (JUDICIAL) (SERVICES)**